

tonnes per year by 1970 by establishing three more refineries at Madras, Haldia and at a location to be selected in North Western India.

लंका से वापस भारत भेजे गये भारतीय जल

179. { श्री स० च० सामन्त :
श्री म० ला० द्विवेदी :
श्री सुबोध हंसवा :
श्रीमती सावित्री निगम :
श्री मुहम्मद कौया :

क्या पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि :

(क) लंका से आने वाले भारतीय उद्भव के व्यक्तियों को बसाने के लिये सरकार ने क्या तार्पवाहों की है;

(ख) ये व्यक्ति कहाँ कहाँ बसाये जा रहे हैं;

(ग) उन को अनुदान तथा सहायता देने के लिये सरकार ने क्या व्यवस्था की है; और

(घ) इस प्रयोजन के लिये कितनी धनराशि निर्धारित की गई है ?

पुनर्वासि मंत्री (श्री खानो) : (क) से (घ). भारत लंका करार 1964 के अधीन भारतीय उद्भव के व्यक्तियों का देश वापस लौटना अर्थात् भारत नहीं हुआ है। उन के पुनर्वासि की व्यवस्था, सहायता अनुदान तथा अन्य सहायता विचाराधीन है।

बरीनी तेल संशोधक कारखाने के निकट पेट्रो-केमिकल उद्योग संगम

180. { श्री उटिया :
श्री मरंडी :
श्री प्र० च० बरवा :

क्या पेट्रोकेमिकल और रसायन मंत्री बरीनी तेल संशोधक कारखाने के निकट पेट्रो-केमिकल उद्योग संगम के बारे में 24 मार्च,

1965 के तारकित प्रश्न संख्या 552 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या योजना के मुख्य पहलुओं पर अब विचार किया जा चुका है; और

(ख) यदि नहीं तो यह कार्य कब तक पूरा होने की आशा है ?

पेट्रोकेमिकल और रसायन मंत्री (श्री हुमायून्कबिर) : (क) और (ख). बरीनी पेट्रोकेमिकल योजनाओं की प्रावधान-1 (Phase I) की जिस में बेंजीन, टाल्युईन, साइक्लोहेक्सेन, ग्रीन-जैडलीन और पी-जैडलीन की तैयार करना शामिल है, एक तकनीकी प्राथिक सम्भाव्य रिपोर्ट का कार्य पूरा हो चुका है और उस की संरक्षा का जा रहा है। केमिकल, डी.एम.टी. (DMT) और थैलिक ऐनहाइड्राइड (Phthalic anhydride) जैसे अनु-प्रवाहों एकाई (downstream units) का प्रारम्भिक तकनीकी-प्राथिक अध्ययन शास्त्र हो शुरू किया जायेगा।

Traffic Problems in Delhi

181. { श्री उटिया:
श्री मरंडी:
श्री रमेश्वर तन्तिया:
श्री पी. सी. बरोवाह:
श्री वार्लोर:
श्री प्रबहात कार:
श्री बिश्वनाथ रॉय:
श्री डी. सी. शर्मा:
श्री सुरेंद्रा पाल सिन्घः

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 553 on the 24th March, 1965 and state:

(a) whether Government have considered the recommendations of the Bhagwan Sahai Committee on traffic problems in the Capital; and

(b) if so, the action taken or proposed to be taken in this regard?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) A statement is laid on the Table of the House [*Placed in Library. See No. LT-4542/65*].

Release of Left Communists

182. { Shri S. M. Banerjee:
Shri Tan Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some of the Left Communist leaders recently arrested under the D.I.R. have now been released; and

(b) if so, the number of those released during May-June, 1965?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) Yes Sir, some left communist members have been released.

(b) 21.

Whitley Council

183. { Shri S. M. Banerjee:
Shri D. C. Sharma:
Shri R. S. Pandey:
Shrimati Savitri Nigam:
Shri Yashpal Singh:
Shri P. C. Borooah:
Maharajkumar Vijaya Ananda:

Will the Minister of Home Affairs be pleased to state:

(a) whether Whitley Council at national level has started functioning for Central Government employees; and

(b) if not, the reason therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) No.

(b) Some employees organisations had raised certain points about the scheme. They were discussed in a series of meetings held by Home Minister with the employees' organisations in May, 1965. The few points

that remain to be settled are being examined and it is proposed to have further discussions to arrive at an agreement.

Horror Comics in Delhi

184. { Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri S. C. Samanta:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that sale of horror comics in the Capital has increased much during the last three months; and

(b) if so, the steps taken in the matter?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra) (a) No increase in the sale in the Capital during the last three months of the "harmful publications" (popularly known as horror comics) as defined in section 2 of the young Persons (Harmful Publications) Act, 1956, has come to the notice of Government.

(b) Does not arise.

Fair Price Shops for Police

185. { Shrimati Savitri Nigam:
Shri S. C. Samanta:
Shri M. L. Dwivedi:

Will the Minister of Home Affairs be pleased to state:

(a) whether a fair price shop for Delhi Police has been opened; and

(b) if so, whether such shops are proposed to be opened in other Union territories in the near future?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No separate fair price shop of imported wheat is functioning for Delhi Police. As a welfare measure, however, the Police Department has organised four grocery shops at New Police lines, Old Police lines, Security Police lines and Police Station Parliament Street where articles